

Details of Claim received										Details of Claim Admitted					(Amount in INR)	
S.No.	Name of creditor	Identifica tion No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by equity interest	Amount covered by Guarantee	Whether related party?	Contingent Claim	Amount of any mutual debt	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
1	STATE BANK OF INDIA	-	22-Oct-19	39,005,250,039.16	39,005,250,039.16	FINANCIAL CREDITOR	-	39,005,250,039.16	NO	-	-	-	-	-		
2	CHINA DEVELOPMENT BANK	-	12-Oct-19	40,909,672,778.66	40,909,672,778.66	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
3	EXPORT IMPORT BANK OF CHINA	-	12-Oct-19	35,394,868,090.37	35,394,868,090.37	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
4	MADISON PACIFIC TRUST LIMITED	-	12-Oct-19	24,679,585,884.34	24,679,585,884.34	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
5	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (ICBC)	-	13-Oct-19	16,441,872,928.97	16,441,872,928.97	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
6	ACHIEVE TRUST (TRUST AGENT)	-	22-Oct-19	2,845,889,447.12	2,845,889,447.12	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
7	CORPORATION BANK	-	16-Nov-19	9,538,580,801.43	4,758,941,698.62	FINANCIAL CREDITOR	-	3,252,335,838.00	NO	-	-	4,779,639,102.81	-	-		
8	SENA BANK (NOW BOB)	-	5-Oct-19	3,388,762,125.54	3,388,762,125.54	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
9	SPILIMITED	-	3-May-20	3,313,484,941.00	3,313,484,941.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
10	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED	-	21-Feb-20	3,457,269,601.00	3,457,269,601.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
11	INDIAN OVERSEAS BANK	-	21-Nov-19	1,951,826,912.00	1,951,826,912.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
12	LIFE INSURANCE CORPORATION OF INDIA	-	10-Dec-19	49,772,929,575.00	49,772,929,575.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
13	PUNJAB NATIONAL BANK	-	19-Oct-19	13,921,681,376.00	13,609,614,556.48	FINANCIAL CREDITOR	-	-	NO	-	-	178,066,769.52	-	-		
14	ORIENTAL BANK OF COMMERCE	-	21-Nov-19	5,509,532,499.99	5,306,340,792.82	FINANCIAL CREDITOR	-	5,306,340,792.82	NO	-	-	203,191,707.17	-	-		
15	CANARA BANK	-	11-Oct-19	10,147,271,528.20	9,746,593,463.21	FINANCIAL CREDITOR	-	9,746,593,463.21	NO	-	-	400,678,064.99	-	-		
16	FINDIKATE BANK	-	11-Oct-19	6,423,617,993.73	6,423,617,993.73	FINANCIAL CREDITOR	-	-	NO	-	-	2,116,417,993.73	-	-		
17	DBI BANK LIMITED	-	10-Oct-19	14,498,250,306.54	14,498,250,306.54	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
18	STANDARD CHARTERED BANK - (RCM & RPL INR FACILITY)	-	11-Oct-19	2,528,737,128.00	2,528,737,128.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
19	UCO BANK	-	5-Oct-19	10,115,942,539.00	10,115,942,539.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
20	ICICI BANK (ECL)	-	11-Sep-20	33,647,035,133.58	33,647,035,133.58	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
21	VILVA BANK (NOW BOB)	-	9-Oct-19	1,038,415,948.00	1,038,415,948.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
22	SHUBH HOLDINGS PTE LTD.	-	14-Oct-19	32,046,525,711.48	32,029,007,004.45	FINANCIAL CREDITOR	-	-	NO	-	-	17,518,707.02	-	-		
23	UNION BANK OF INDIA	-	4-Oct-19	10,578,909,690.78	10,578,909,690.78	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-		
24	DB INHIL - BURLINGTON LOAN MANAGEMENT DAC	-	14-Oct-19	2,191,195,723.39	2,176,596,801.46	FINANCIAL CREDITOR	-	-	NO	-	-	14,598,921.93	-	-		
25	CENTRAL BANK OF INDIA	-	4-Feb-20	4,912,477,624.51	4,914,651,991.80	FINANCIAL CREDITOR	-	4,914,651,991.80	NO	-	-	17,825,632.71	-	-		
26	ACHIEVE TRUST (DB)	-	22-Oct-19	4,323,650,572.70	4,284,116,173.36	FINANCIAL CREDITOR	-	-	NO	-	-	39,534,399.34	-	-		
27	DEUTSCHE BANK (LONDON)	-	14-Oct-19	6,944,207,904.72	6,932,528,766.47	FINANCIAL CREDITOR	-	-	NO	-	-	11,679,138.26	-	-		
28	BANK OF BARODA	-	4-Oct-19	29,137,718,520.96	18,546,179,440.84	FINANCIAL CREDITOR	-	-	NO	-	-	10,591,539,080.12	-	-		
29	BANK OF INDIA	-	14-Oct-19	10,884,024,375.00	10,618,524,375.00	FINANCIAL CREDITOR	-	-	NO	-	-	265,500,000.00	-	-		
30	Punjab National Bank (erstwhile United Bank of India)	-	3-Aug-21	6,042,151,886.37	2,603,866,616.13	FINANCIAL CREDITOR	-	-	NO	-	-	3,438,285,270.24	-	-		
	Total			435,227,329,522.58	415,569,372,732.46							110,251,196,873.08				

*The aforesaid list includes the claims received till December 23, 2019 either through e-mail and / or physically.

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations").

2) Amount verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other documents as per requirements of the CIRP Regulations.

3) Relevant information / clarification has been sought from respective financial creditors for amount pending verification owing to several reasons such as differential application of rate of interest / penal interest, other fees and expenses claimed, want of supporting documentation substantiating the claim filed by the financial creditor(s) etc.

4) Claim / Part of claim submitted by the financial creditors has been verified by the Resolution Professional ("RP") on the basis of:-

**Legal opinion obtained from the legal advisor of IRP with respect to admissibility of claims filed by financial creditors of Reliance Communications Limited, Reliance Infratel Limited and Reliance Telecom Limited which have been provided security in form of charge over assets of the Corporate Debtor.

**Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based facilities provided to Reliance Communications Limited, Reliance Infratel Limited and Reliance Telecom Limited which are also undergoing a Corporate Insolvency Resolution Process.

5) The claim received from Punjab National Bank (erstwhile United Bank of India) vide their claim form C dated August 3, 2021 although, received post 90 days from the insolvency commencement date, is admitted pursuant to the directions of Hon'ble NCLT Mumbai, condoning the delay in filing the claim, vide order dated September 6, 2023.